Yearly Work done statement showing opening balance, Institution, Disposal and pendency of Civil cases for the Year ending _____

In the Court of _____

Present:- _____

S.No.	Nature of Case	Opening balance at the beginning of the month	Institution/ received by transfer	Disposal of cases during the month			Total disposal	Closing Balance	Upto 1 year	1 to 2 years	2 to 3 years	3- 5 yearss	5 to 7 years	7 to 10 years	10 to 15 years	15 and above
				Contested	UN-contested	Transfer to other court										
1.	Regular Suits															
2.	Arbitration															
3.	Civil Appeal															
4.	HM Act															
5.	Civil Misc.															
6.	L.Acq Act															
7.	Execution															
8.	Succession															
9.	Probate															
10.	Guardian & Wards Act															
11.	MACT Cases															
12.	MACT Exec															
13.	Consumer Cases															
14	MACT Misc															
Total																